

[Shri Bhupesh Gupta.]  
you just rush like this? At the beginning of the Session, Sir, you have lunch hour, you adjourn before 5 o'clock, you do not have Saturday sittings and do not have even enough business. It took five minutes for him to read that list. I therefore request that something should be done about it.

MR. CHAIRMAN: Yes. We will have, next week, work on Saturday—the 18th—also. On the other days we will sit through lunch hour, if business requires.

THE CONSTITUTION (AMENDMENT) BILL, 1961

[to amend article 343]

SHRI SUDHIR GHOSH (West Bengal): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

*The question was put and the motion was adopted.*

SHRI SUDHIR GHOSH: Sir, I introduce the Bill.

SHRI N. M. ANWAR (Madras): May I know, Sir, what the amendment is about?

MR. CHAIRMAN: Have you not seen the papers?

SHRI N. M. ANWAR: Only the title is mentioned, Sir.

MR. CHAIRMAN: The amendment suggests that the official language of the Union shall be Hindi in Devanagari script and English shall be the alternate language of the Union.

THE LAND ACQUISITION (AMENDMENT) BILL, 1961

SHRI JUGAL KISHORE (Punjab): Sir, I move for leave to introduce a

Bill further to amend the Land Acquisition Act, 1894.

*The question was put and the motion was adopted.*

SHRI JUGAL KISHORE: Sir, I introduce the Bill.

THE CONSTITUTION (AMENDMENT) BILL, 1961

[to amend article 72]

SHRI BHUPESH GUPTA (West Bengal): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

*The question was put and the motion was adopted.*

SHRI BHUPESH GUPTA: Sir, I introduce the Bill.

THE CONSTITUTION (AMENDMENT) BILL, 1961

[to amend article 57]

SHRI BHUPESH GUPTA (West Bengal): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

*The question was put and the motion was adopted.*

SHRI BHUPESH GUPTA: Sir, I introduce the Bill.

THE CONSTITUTION (AMENDMENT) BILL, 1961

[to amend articles 74, 123, 124, 217 and the Second Schedule]

SHRI BHUPESH GUPTA (West Bengal): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.